

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/166,167,168/CAA/2017
NAME OF THE TRANSFEROR 1 : TTL PROTECTIVE DEVICES LTD
NAME OF THE TRANSFEROR 2 : TSL TECHNO SERVICES LTD
NAME OF THE TRANSFEREE CO. : TTK HEALTHCARE LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

V. Hari Kumar
for Jyer & Thangay

Counsel for petitioner

V. Anantha Swamy

ORDER

Counsel for petitioner present and sought time for making submissions. Time extended at request. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc